

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

CORAM:

C.P No. 02/2017
C. A No.

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**


NAME OF THE COMPANY : M/S. Blueblood Ventures Ltd.

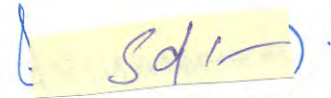
SECTION OF THE COMPANIES ACT: 391/394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

At the request of the parties the hearing is adjourned to 17.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017